

DIVISION BENCH
COURT - I

S-15

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/2120(KB)2019
MA(COMPANIES ACT)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	ALPHA STITCH -ART PVT LTD & ORS
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Applicant
Mr. Arindam Paul, Adv.]

O R D E R

1. Ld. Counsel for the Applicant present.
2. Post this matter on **14/05/2024**.

Court Officer